

SHRI I. K. GUJRAL : It will be shot in Mysore.

MR. SPEAKER : You can also witness the shooting.

16.18 hrs.

CONSTITUTION (AMENDMENT)
BILL*

[Amendment of Article 39 (Bill No. 33 of 1969)]

श्री श्रीम प्रकाश त्यागी (मुरादाबाद) : अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The Motion was Adopted

श्री श्रीम प्रकाश त्यागी : अध्यक्ष महोदय मैं विधेयक पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

[Amendment of Article 39 (Bill No.32 of 1969)]

श्री श्रीम प्रकाश त्यागी (मुरादाबाद) : अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

MR. SPEAKER : The question is ;

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The Motion was adopted

श्री श्रीम प्रकाश त्यागी : अध्यक्ष महोदय मैं विधेयक को पेश करता हूँ।

IDENTITY CARD BILL *

श्री महाराज सिंह भारती (मेरठ) : अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि सभी मतदाताओं को पहचान-पत्र जारी करने के लिए उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the issue of identity cards to all the voters"

The Motion was Adopted

श्री महाराज सिंह भारती : अध्यक्ष महोदय, मैं विधेयक को पेश करता हूँ।

SALARIES AND ALLOWANCES
OF MEMBERS OF PARLIAMENT
(AMENDMENT) BILL*

(Amendment of sections 4, 5, etc.)

श्री पन्नालाल बारूपाल (गंगानगर) : मैं प्रस्ताव करता हूँ कि संसद सदस्यों के वेतन तथा भत्ते अधिनियम, 1954 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. SPEAKER ; Motion moved :

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954",

SHRI S. M. BANERJEE (Kanpur) : It is my painful duty to oppose the introduction of this Bill. Let not Shri Barupal or anybody else in the House misunderstand me.

SHRI SONAVANE (Pandharpur) : Was it painful for him to accept the enhanced salary ?

SHRI S. M. BANERJEE : I am one of those who are already suffering. I was a Child of adversity and I am still facing the same adverse circumstances (Interruptions).

You remember that a Committee was appointed under your guidance which went into this question and submitted a report. The representative of my group, Shri